Annexure

Filing under clause (d) of sub-regulation (1) of regulation 17 of the IBBI (Insolvency Resolution Process for Corporate Persons) Rules, 2016

Name of the corporate debtor: Samaypra Technosolution Private Limited; Date of commencement of CIRP Process: October 16, 2023; List of Stakeholders as on: November 24, 2023

SI. No.	Category of creditor	Summar Received	ry of claims d	Summa admitte	ry of claims d	Amount of contingent claims	Amount of claims not	Amount of claims under	Details in Annexur	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted		admitted	verificatio n	e	
1.	Unpaid Insolvency Resolution process costs	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
2.	Liquidation costs incurred till date	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
3	Secured financial creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
4	Unsecured financial creditors	1	3,65,16,608	1	200,00,000	NIL	NIL	NIL	NA	NA
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
6	Operational creditors (Employees)	NIL	1,67,804	NIL	NIL	NIL	NIL	1,67,804	N.A	N.A
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	NIL	52,03,158	2	20,69,415	NIL	31,33,743	NIL	NA	NA
9	Other stakeholders, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
	Total		4,18,87,570		2,20,69,415					

Annexure-1

Name of the corporate debtor: Samaypra Technosolution Private Limited; Date of commencement of CIRP Process: October 16, 2023; List of Stakeholders as on: November 24, 2023 List of secured financial creditors

SI	. Name	Details of claim	Details of claim						Amount	Amount	Amount of	Remarks, if
No	o. of	Received		Adm	itted		contingent claim	of any	of claim	claim under	any	
	Creditor		laim claim covered by covered by related share in CoC							not admitted	verification	
	NA	NA	-	NA				NIL	NIL	NIL	NIL	NA

Annex ure-2
Name of the corporate debtor: Samaypra Technosolution Private Limited; Date of commencement of CIRP Process: October 16, 2023; List of Stakeholders as on: November 24, 2023 (Amount in INR)

SI.	Name of	Details		Details	of claim			Amountof	Amount	Amount	Amount of	Remarks, if
No	Operational	of claim		Adn	nitted			contingent	of any	of claim	claim	any
	Creditor	Receive d						claim	Mutual	not admitted	Under	
		Date of receipt Amount	Amountof	E							verification	
		claimed	claim admitted	Of Claim	covered by guarantee		share in CoC		may be			
				Claim	guarantee	party.			set-off			
		20/10/2022	12.71.014	1	•1			NIII				
1		30/10/2023 revised date 02/11/2023, 04/11/2023	13,51,914	unsecured	nıl	no	0	NIL	NIL	26,87,276	NIL	NIL
2	National Bearing	17/11/2023 revised date 22/11/2023	7,17,501	unsecured	nil	no	0	NIL	NIL	4,46,467	NIL	NIL

NOTES (forming integral part of this document)

- All Claims have been admitted partially or fully based on documents received initially and additional documents submitted subsequently
- Whilst accepting or rejecting stakeholders' claims, substance of the matter has been seen carefully and corroborated with other available evidence and/or
- best judgement made in each case.

Annex ure-3
Name of the corporate debtor: Samaypra Technosolution Private Limited; Date of commencement of CIRP Process: October 16, 2023; List of Stakeholders as on: November 24, 2023
List of operational creditors (Employees)

SI.	Name of Details of claim					Details	of claim adm	itted	Amount of	Amount of	Amount of		Remarks, if
No.	authorised representive, if any	Workmen		Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applica ble	contingent claim	any mutual dues, that may be set-off	claim under verification	ofclaim not admitted	any
I	Pankaj Jain	NIL	04/11/2023	1,67,804		NIL	NIL	NIL	NIL	NIL	1,67,804	NIL	Pending for submission of Affidavit and Notary

Annexure-A

Name of the corporate debtor: Samaypra Technosolution Private Limited; Date of commencement of CIRP Process: October 16, 2023; List of Stakeholders as on: November 24, 2023 List of operational creditors (workmen)

SI. No.	authorised	Name of Employee	Details o received		Details of claim admitted				Amount of	any mutual	Amount of claim under	Amou nt of	Remarks, if Any
	representative, if any		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	continge nt Claim	dues, that may be set- off	verifica tion	claim not admitt ed	
1	NA	NIL	NA	NIL	NIL	NIL	NO	NIL	NIL	NIL	NA	NA	NA

Annexure-5

Name of the corporate debtor Samaypra Technosolution Private Limited; Date of commencement of CIRP Process: October 16, 2023; List of Stakeholders as on: November 24, 2023 List of operational creditors (Government dues)

Sl. No		Details of claimant Details of claim received ———		claim	Details of claim admitted			Amount of Contingent Claim			claim not admitted	Remarks, if any	
	Department	Govern	Date of	Amount	Amount of	Natur	Whether		% of				
		ment	Receipt	claimed	claim	e	related	voting share	in CoC, if applicable				
					admitted	l of	party?	Ü	, 11				
1	NA	NIL	NA	NIL	NIL	NIL	NO	NIL		NIL	NA	NA	NA
												NA	

Annexure-6
Name of the corporate debtor: Samaypra Technosolution Private Limited; Date of commencement of CIRP Process: October 16, 2023; List of Stakeholders as on: November 24, 2023 List of operational creditors (Other than Workmen and Employees and Government Dues)

										1			,	
Sl.	Name of creditor	Detail	s of claim received	Deta	ils of claim adm	itted				Amount of	Amountof	Amountof	Amount	Remarks if
No.										contingent	any mutual	claim not	ofclaim	anv
										claim	dues, that	admitted	under	,
										Claim		admitted	verificati	
											may be set-			1
											off		on	1
														1
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]
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														1
			T .			I .		I	1 -					1
		Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% of					
		receipt	claimed	claimed	claim	covered by	covered by	related party?	voting					
				Admitted		security	guarantee		share in					
						interest	8		CoC					
						interest			Coc					
1	NO	No	NIL	NIL	NIL	NIL	NIL	NA	NII	NIL	NIL	NIL	NIL	NO
						INIL		1 1/1	111	1 1117		111	INIL	
		-												

Annexure — 7

Name of the corporate debtor: Samaypra Technosolution Private Limited; Date of commencement of CIRP Process: October 16, 2023; List of Stakeholders as on: November 24, 2023List of other creditors (Other than financial creditors and operational creditors)

SI. No	Name of creditor	Details of c	laim received			Details of claim adr		Amount of contingent	Amount of	Amount of claim not	Amount of claim	Remarks, if any	
			Amount claimed	claim		Amount covered by Security interest	Amount covered by guarantee	Whether related party?	claim	any mutual dues, that may be	admitted	under verifica-	
				admitted						set-off		tion	
1	NO	NO	NlL	NIL	NO	NIL	NIL	NO	NIL	NO	МО	NO	NO